



**Government of Jammu and Kashmir  
Floriculture, Gardens & Parks Department  
Civil Secretariat.**

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**NOTIFICATION**

**Jammu, the 24<sup>th</sup> November, 2016.**

**SRO-380** In exercise of the powers conferred by section 3 of the Jammu and Kashmir, Public Premises (Eviction of Unauthorized Occupants) Act, 1988, (Act. No.XVII of 1988) the Government of Jammu and Kashmir hereby appoint Mr. Nazir Ahmad Reshi, Floriculture Officer, Mughal Gardens, Srinagar, as Estates Officer for the purposes of the said Act within the territorial jurisdiction of Kashmir Division.

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Farooq Ahmad Shah)IAS**

Secretary to Government,

Floriculture, Gardens & Parks Department

No:BPE/Flori/110/2014

Dated: 24-11-2016

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
3. Director, Floriculture, Kashmir.
4. General Manager, Government Press, Jammu for information with the request to published the notification in the Government Gazette.
5. Mr. Nazir Ahmad Reshi, Floriculture Officer, Mughal Garden, Srinagar.
6. Pvt. Secretary to Hon'ble Minister of State for Floriculture, Gardens & Parks.
7. Pvt. Secretary to Secretary to Government, Floriculture, Gardens & Parks Department.

**(Anil John)**

Deputy Secretary to Government  
Floriculture, Gardens & Parks Deptt.